Annexure - 7
Name of the corporate debtor : Unik Bazar Limited
Date of commencement of CIRP : 24th November, 2022
List of creditors as on 08.02.2023

List of operational creditors (Government dues)

Amount in Rs.

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if applicable					
1	Commissioner State Tax	Yes	03.01.2023	167,924,259.00	150,604,054.00	Unsecured	No	0.00%	-	-	-	-	The total claim filed by the department had been reduced by themselves vide email dated 20.01.2023 with Rs. 150604054.00 as the CD had already filed an objections against the order passed by the department. Also the OC had submitted the supporting assessment order for Rs. 150604054.00 only against their claim amount. Pursuant the said email the amount of claim not admitted is Zero.
2	Dy. Excise and Taxation Commissioner	Yes	19.01.2023	2,380,531.00	2,380,531.00	Unsecured	No	0.00%	-	-	-	-	NIL
	Total			**170,304,790.00**	**152,984,585.00**						**-**	**-**	